

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**  
Hearing through video conferencing

**T.A. No. 61/2621/2020**

This the 27<sup>th</sup> April, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. DINESH SHARMA, MEMBER (A)**



Dr. Prenika Sharma, age 28 years, D/o Sh. Sham Lal Sharma, W/o Arvind Kumar Sharma, R/o Sailanwala, Tehsil Akhnoor, District-Jammu.

.....Applicant

(Advocate: Mr. Ajay Bakshi)

**Versus**

1. State of J&K through Commissioner Secretary, Health Department, Civil Secretariat, Jammu/Srinagar.
2. Principal, Indra Gandhi Govt. Dental College, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, A.A.G.)

**O R D E R [O R A L]**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J):**

Learned counsel for the applicant submits that the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly.

**(DINESH SHARMA)**  
MEMBER (A)

**(RAKESH SAGAR JAIN)**  
MEMBER (J)